

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: UNITED INDIA SHOE UPPERS PRIVATE LIMITED Date of Commencement of Liquidation: 21-06-2018; List of Stakeholders as on Date: 31-07-2018; Name of IP: Mr. Venkataramanarao Nagarajan; Process Number: 1; Last 5 digit of registration number: 10107

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	300000	1	300000				NA
2	Liquidation costs incurred till date	1	2450000	1	245000				NA
3	Secured financial creditors	0	0	0	0				NA
4	Unsecured financial creditors	0	0	0	0				NA
5	Operational creditors (Workmen)	0	0	0					NA
6	Operational creditors (Employees)	0	0	0					NA
7	Operational creditors (Government Dues)	1	16229447	1	16229447				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	10509521	1	10509521				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0					Annexure 9
Total		4	29488968	4	27283968				